

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CP. No. 33/(MAH)/2015
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 24.01.2017


NAME OF THE PARTIES:


Mr. Franasco Estaban Mayoral Farkas
V/s.

M/s. Dazzler Confectionery Company Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	Mr. Pramed Nair, Mr. Ajay Kumar, Advocates i/b M/s Arista Chambers For the Respondents no 1, 3		
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2.	Mr. Paras Parekh Advocate Ms. Khushood Vajifdas Advocate i/b. J. Sagar Associates		
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Order
CP No. 33/397/398/CLB/MB/MAH/2015

At request of the parties, list this matter for final hearing on 20.2.2017.

sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)

sd/-
V. NALLASENAPATHY
Member (Technical)